## ASSETS & LIABILITES OF HON'BLE MR. JUSTICE J. CHELAMESWAR & WIFE

[As on 1<sup>st</sup> January, 2012]

ITEMS	DESCRIPTION	PARTICULARS		REMARKS
		SELF	SPOUSE	
Landed Property	<ul> <li>Flat</li> <li>Building</li> <li>Other landed property</li> </ul>	<ol> <li>An ancestral house at native village Pedamuktevi, Krishna Distt. (AP)</li> <li>4 acres (approx) of agricultural ancestral property at native village Pedamuktevi, Krishna Distt.(AP)</li> </ol>	3000 sq. ft. house constructed in 1987 at Domalguda, Hyderabad	
Securities and Investment	<ul> <li>Shares &amp; Mutual Funds</li> <li>Fixed Deposits Bonds Debentures</li> <li>PPF</li> </ul>	<ol> <li>4000 shares in CCL Products India Ltd.</li> <li>6000 shares in Viceroy Hotel Ltd</li> <li>100 shares in Kakatiya Cement Sugar Industries Ltd.</li> <li>Rs.17 lakhs in GPF A/c as on December 2011</li> <li>Rs.3,81,000/- in UCO Bank</li> <li>Rs.Rs.30,500/- in HDFC Bank</li> </ol>	<ol> <li>Shares of Kakatiya Cement Sugar Industries Ltd.28,520 shares</li> <li>CCL Products India Ltd. 10000 shares</li> <li>H.B.L. Power System Ltd. 10000 shares</li> <li>Standard Construction Co. Rs.25,41,109/-</li> </ol>	
Other assets/ movables	<ul><li>Jewellery</li><li>Vehicles</li></ul>	2 nos. of gold rings Hand loans to sons Rs.25 lacs - No vehicle -	Ornaments Gold 1 Kg (approx) Silver – 15 kg. (Plates and accessories etc.) - No vehicle -	
Liabilities	<ul> <li>Loans</li> <li>Mortgages</li> <li>Overdrafts</li> <li>Unpaid Bills</li> <li>Any other liabilities</li> </ul>		-	

In the name of Spouse deposited by her parents:

- 1. Rupees Twenty Five Lakhs kept in fixed deposits in a Nationalised Bank.
- 2. Rupees Twenty Five Lakhs invested in LIC Single Premium Money Back Policy.

(as on Sept. 06, 2013)